

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
02-05-2024 AT 10:30 AM**

**CP No. 185/241/HDB/2020  
AND  
IA (CA) 131/2023 & IA(CA) 112/2024 in CP No.185/241/HDB/2020  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Mr. Mahipal Baddam Reddy

**...Petitioner**

**AND**

Apollo Computing Laboratories Pvt Ltd & 2 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**CP No. 185/241/HDB/2020**

Learned Counsel Mr Abhishek Gupta, for petitioner present physically.  
Learned Counsel Mr Y Suryanarayana, for respondent present physically.  
Learned senior counsel Mr Vivek Reddy, for petitioner present through Video Conference.

Matter passed over.

Matter called again.

Pleadings completed. For hearing, matter adjourned to 20.06.2024.

**IA (CA) 131/2023**

For hearing, matter adjourned to 20.06.2024.

**IA(CA) 112/2024**

This is an application filed by the company petitioner to take on record the documents mentioned therein. Notice given. Counter not filed. This application is allowed. Documents received, subject to the proof and relevancy, however giving liberty to the respondent to comment on these documents.

Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**